


3. NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.251/252/HDB/2017
NAME OF THE COMPANY	Sri Surya Chandra Chits Private Limited
NAME OF THE PETITIONER(S)	Venkata Ramanarao Lokareddi
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Manpal Reddy for V. Venkata Rami Reddy	Advocate	9000655656	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. B. Manpal Reddy, for Mr. V. Venkata Rami Reddy,
None appeared for the Respondent. Learned Counsel for the
Appellant has represented that the Appellant is going to withdraw
the CA by the next date of hearing .

Post the matter on 08.03.2018.


Member(Judl)